

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 28/08/2018 (TUESDAY)**

S.No.	File No.	Case Particulars	Purpose
1	542 Vols 1 to 3	Mr. K. Muniraju and 3 others	Production of encumbrance and arguments
2	570 (For review of order dated 05-02-2018 File No. 375)	Mr. Kannan (Review Application)	Arguments

*Be up loaded
RM*